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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 219/2005
OA No.268/2004

New Delhi this the 5th day of September, 2005.

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Hari Gobind (Safai Karamchani),
Working under the Chief Engineer(Civil),
Delhi Outer Zone, C.P.W.D.,
Sewa Bhawan, First Floor.
R.K.Puram, New Delhi
Resident of 257, Gali No 2,
Chanderlok, Delhi.

..Applicant

(Present None)

VERSUS

1. Shri K.N.Aggarwal,
Director General (Works),
Central Public Works Department,
Nirman Bhawan, New Delhi-110011

2. Shri V.K.Malik,
the Superintending Engineer
Co-ordination Circle, CPWD,
East Block, Second Floor,
R.K.Puram, New Delhi.

3. Shri Ashok Aggarwal,
the Chief Engineer (Civil),
Delhi Outer Zone, CPWD,
Sewa Bhawan, First Floor,
R.K.Puram, New Delhi.

..Respondents

(By Advocate Shri Mohar Singh)

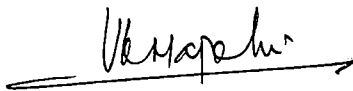
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ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A))

Learned counsel of the respondents filed copy of orders dated 5.8.2005 passed by the Hon'ble High Court of Delhi in Writ Petition (Civil) No.12664/2005 whereby Tribunal's orders dated 2.11.2005 have been stayed. In this backdrop, present contempt proceedings are dropped and notice issued to the respondents are discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)
5-9-05

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